

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3666
ANSWERED ON 13.03.2026

IMPACT OF PORT PRIVATISATION

3666. SHRI SACHITHANANTHAM R:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether Port privatization has resulted in tariff increases for exporters and importers, if so, the details thereof; and
- (b) whether environmental clearances for major Port projects have bypassed due process, if so, the details of the projects for which clearances have been given in the last five years?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) Private participation in port development has been encouraged primarily to improve efficiency, expand infrastructure capacity, and enhance service quality. Tariffs at port terminals are determined through transparent and competitive mechanisms and may vary depending on market conditions and contractual provisions. Generally, improved efficiency and competition have helped stabilise or reduce the cost of port services.

(b) No.
